

HIGH COURT OF SIKKIM
GANGTOK

No. 37/HCS

Dated: 27/03/2021

NOTIFICATION

Hon'ble the Chief Justice is pleased to re-appoint the following Advocates as Oath Commissioners for Yangang Sub-Division, South District for a term of 02 (two) years from the date of issuance of Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969.

1. Ms. Pavitra Gurung
2. Mr. Norbu Galchan Bhutia

The Oath Commissioners shall act in accordance with Rule 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008." The remuneration for attestation of affidavit is as follows: -

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-

(K. W. Bhutia)

REGISTRAR GENERAL

Memo No. 8 (35) Confdl/HCS/ 6540-75

Dated: 27-3-21

Copy to: -

1. Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Private Secretary to Hon'ble Judge, High Court of Sikkim.
4. Chief Secretary, Government of Sikkim, Gangtok.
5. Advocate General, Government of Sikkim, Gangtok.
6. Additional Advocate General, Government of Sikkim, Gangtok.
7. All District & Sessions Judges.
8. Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.

9. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
10. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
11. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim
12. All Chief Judicial Magistrates -cum- Civil Judges.
13. All Sr. Civil Judges-cum- Judicial Magistrates.
14. All Civil Judges-cum- Judicial Magistrates.
15. All District Magistrates
16. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
17. General Secretary, Bar Association of Sikkim, Gangtok.
18. General Secretary, Namchi Bar Association.
19. P.A. to the Registrar General, High Court of Sikkim.
20. P.A. to the Registrar, High Court of Sikkim.
21. Computer Cell, High Court of Sikkim.
22. Notice Board.
23. File and
24. Guard file.


REGISTRAR